

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd. Applicant/petitioner

v.

Ninex Developers Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 10.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant: Mr. Rakesh Kumar, Mr. Rohit Bohra, Advs.
For the Respondent: Mr. Himanshu, Mr. Vivek Malik, Mr. Vivek Sinha
For Respondent nos. 1, 2 & 3.

ORDER

List on 26.02.2020.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)